

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

14. IA(IBC)(PLAN)/27(MB)2024
IN
C.P. (IB)/76(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Hindustan Eco-Tech Private Limited

Section 10, 30 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Avinash R. Khanolkar a/w Ms. Surekha Yadav, Ld. Counsel for the Resolution Professional present through physical mode.

IA/27(MB)2024

2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)